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**P. Bidiki Vrs. UOI**

**Admission Sl. No. 8**

**O.A. No. 260/00260 of 2014**

Order dated: 24.04.2014

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. P.K.Mishra, Ld. Counsel for the applicant, and Mr. U.B.Mohapatra, Ld. Sr. Central Govt. Standing Counsel appearing for the Respondents, on whom a copy of this O.A. has already been served.

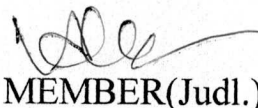
On the prayer made by Mr. P.K.Mishra, Ld. Counsel for the applicant, he is allowed to withdraw this O.A. to file a better application within a period of two weeks.

Accordingly, the O.A. is disposed of being withdrawn.



MEMBER(Admn.)

RK



MEMBER(Judl.)